

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.07.2018

ORDER NO. 138 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide **order no. 136 of 2018 for CESTAT Delhi** to the extent indicated below:-

From 9.7.2018 to 13.7.2018 at 10.30 a.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will also hear Service Tax Division Bench matters.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.07.2018

ORDER NO. 139 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide **order no. 103 of 2018 for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (Judicial), Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	On 16.7.2018	Larger Bench matters
Hon'ble Dr. D.M. Misra, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 16.7.2018 to 20.7.2018	Excise and Service Tax Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	From 16.7.2018 to 20.7.2018	Customs Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial)	On 19.7.2018 at 2.30 p.m. (After the Larger Bench/Division Bench matters are over, as the case may be)	Difference of opinion matters as notified
Hon'ble Shri S.K. Mohanty, Member (Judicial)	From 16.7.2018 to 20.7.2018	Single Member Bench matters
Hon'ble Shri Ajay Sharma, Member (Judicial)	From 16.7.2018 to 20.7.2018	Single Member Bench matters
Hon'ble Dr. Suvendu Kumar Pati, Member (Judicial)	From 16.7.2018 to 20.7.2018	Single Member Bench matters

Note :

1. In the event of the Larger Bench or the Difference of opinion matter is not over on the day, the same will lie over to the next day. The Original benches will resume after the Larger Bench matters are over.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.07.2018

ORDER NO. 140 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide **order no. 91 of 2018 for CESTAT Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical)	From 23.07.2018 to 27.07.2018.	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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Dy. Registrar